



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,21st November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">WP(C)/2066/2019</a> FIXED	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1473/2021</a> in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1843/2021</a> in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
2	<b>WITH</b> <a href="#">WP(C)/3045/2021</a>	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1559/2021</a> in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
3	<a href="#">WA/190/2022</a> FIXED	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
	<b>WITH</b> <a href="#">I.A.(Civil)/1551/2022</a> in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY

4	<a href="#">WP(C)/2342/2022</a> FIXED	M/S N E PLAST CO. AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
5	<a href="#">PIL/76/2023</a>	MINDAR KIRI TERON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM MR. M BISWAS (R7) MR. K K PARASAR (R-1,3) J SINGPHO (R7) DY.S.G.I. SC, K A A C SC, PWD SC, HIGHER EDU
6	<a href="#">WA/195/2023</a>	JYOTIRUPA SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	
7	<a href="#">WA/269/2023</a>	ASSAM GRAMIN VIKASH BANK AND 2 ORS. <b>Versus</b> JAYANTA KUMAR DEV	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR S CHAKRABORTY
	<b>WITH</b> <a href="#">I.A.(Civil)/1992/2023</a> <b>in</b> WA/269/2023	ASSAM GRAMIN VIKASH BANK AND 2 ORS. <b>Versus</b> JAYANTA KUMAR DEV	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
8	<a href="#">WA/274/2023</a>	THE STATE OF MIZORAM AND 3 ORS. <b>Versus</b> SH. VANLALREMA	GA, MIZORAM	
	<b>WITH</b> <a href="#">I.A.(Civil)/2048/2023</a> <b>in</b> WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. <b>Versus</b> SH. VANLALREMA		
9	<a href="#">WA/277/2023</a>	NARENDRA SINGH <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. Y S MANNAN MS N DEKARAJA	MR. K K PARASAR DY.S.G.I.
10	<a href="#">WA/279/2023</a>	THE STATE OF ASSAM <b>Versus</b> PADUM BORAH AND 3 ORS.	MR. P N GOSWAMI	MR. B BARMAN (R-1 TO 4) MR. P K DAS (R-1 TO 4)
11	<a href="#">WA/306/2023</a>	JUNU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR.R SARMAH MS P SAHA	SC, ELEM. EDU MS. R B BORA, SC, BTC SC, FINANCE
12	<a href="#">WA/342/2023</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> CHYAWAN PRAKASH MEENA B	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
13	<a href="#">WP(C)/2098/2023</a> FIXED	RUHI DAS BASAK <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. S KHOOND MR. K MOHAMMED	MS. B SARMA DY.S.G.I.
14	<a href="#">WP(C)/5154/2023</a> FIXED	SUBRATA KUMAR ROY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
15	<a href="#">WP(C)/5899/2023</a> FIXED	ROHIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST
16	<a href="#">WP(C)/6574/2023</a>	RANJIT KUMAR PEGU <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M TALUKDAR MS. M TALUKDAR	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,21st November 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/5498/2021</a> PART-HEARD, FIXED	KANDARPA DAS <b>Versus</b> THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
2	<a href="#">WP(C)/6773/2021</a> PART-HEARD, FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/3432/2024</a> <b>in</b> <a href="#">WP(C)/6773/2021</a>	RAJIV KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  THE STATE OF ASSAM AND ORS <b>Versus</b> RAJIV KALITA	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
3	<a href="#">WP(C)/5464/2022</a> PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
4	<a href="#">WP(C)/4740/2020</a> CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
5	<a href="#">WP(C)/4721/2021</a> FIXED	DR. MITALI SARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC
6	<b>WITH</b> <a href="#">WP(C)/6543/2021</a>	DR ARCHANA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU

7	<a href="#">WP(C)/6906/2021</a> FIXED	MANIK ALI AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, FINANCE
	<b>WITH</b>			
8	<a href="#">WP(C)/6931/2021</a>	TARAP ALI AHMED AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
9	<a href="#">WP(C)/6016/2022</a> FIXED	CHAYANIKA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
10	<a href="#">WP(C)/7030/2022</a> FIXED	DR. DIMPLE DOLEY <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA (R-6) K. KALITA (R-6) P BORA (R-6)
11	<a href="#">WP(C)/1796/2023</a> FIXED	JANARDAN SARMAH @ JANARDAN SARMA AND 49 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M KALITA MR. P THAKURIA MR. J HATIMURIA MS. D KHAKHALARY	SC, ELEM. EDU SC, BTC SC, WPT AND BC
12	<a href="#">WP(C)/3400/2023</a> FIXED	BASANTI RAJKHOWA AND 93 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
13	<a href="#">WP(C)/5409/2023</a> FIXED	ARIJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D GOGOI	SC, HIGHER EDU MR. A K BHUYAN (R-4) MS. B BHUYAN (R-4) MS P.BORAH (R-4) MS. N CHOUDHURY (R-4) MR. A KHOUND (R-4) MS B BORA (R-4) MR A TALUKDAR (R-4) MR J DAS (R-4) SC, G U
14	<a href="#">WP(C)/6893/2023</a> FIXED	SANJEET KUMAR BORAH <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MRS. R DEVI (r-1) DY.S.G.I. SC, ASSAM UNIVERSITY
15	<a href="#">WP(C)/3935/2024</a> FIXED	IMRAN HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR H GUPTA (CGC) DY.S.G.I. SC, HEALTH
	<b>WITH</b> <a href="#">I.A.(Civil)/2398/2024</a> in WP(C)/3935/2024	IMRAN HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH
		<b>ORDERS</b>		
16	<a href="#">WP(C)/8395/2022</a> FIXED	DR. NABIN CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
17	<a href="#">WP(C)/4764/2024</a> FIXED	ANINDITA NATH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/3427/2024</a> in WP(C)/4764/2024	DIGANTA KUMAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
	<b>WITH</b>			
18	<a href="#">WP(C)/4350/2024</a>	BUBUMANI KALITA AND 63 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU
		<b>HEARING</b>		
19	<a href="#">WP(C)/2177/2021</a>	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)

**WITH**  
[I.A.\(Civil\)/1070/2021](#)  
in WP(C)/2177/2021

HEM CHANDRA RABHA  
**Versus**  
JIMPI BORAH AND 3 ORS

MR. N C DAS  
MR. A DAS

SC, ELEM. EDU  
SC, SCERT, ASSAM  
MR A D CHOUDHURY

20 **WITH**  
[WP\(C\)/7626/2022](#)

JIMPI BORAH  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MR T CHAKRABORTY  
MR. D CHOUDHURY  
MR J DAS

SC, ELEM. EDU  
SC, SCERT, ASSAM

21 [WP\(C\)/5239/2022](#)

DEVANAND SINGH AND 3 ORS.  
**Versus**  
THE STATE OF ASSAM AND 7 ORS.

MR F U BARBHUIYA  
MS S DAS

GA, ASSAM  
SC, SEC. EDU.

22 [WP\(C\)/6721/2022](#)

HILAL UDDIN LASKAR  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MS. S DASGUPTA  
MS S DASGUPTA

SC, FINANCE  
SC, EDU

23 [WP\(C\)/635/2023](#)  
FIXED

APURBA PACHANI AND 3 ORS  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR. P P BARUAH  
MR. R SARMA  
MS. J TAMULI

SC, ELEM. EDU  
SC, AG  
SC, FINANCE

24 **WITH**  
[WP\(C\)/4012/2023](#)

THIRESWARI BARHOI  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MR. P P BARUAH  
MR. R SARMA

SC, ELEM. EDU  
MR. D BORA (R-8)  
SC, FINANCE

25 **WITH**  
[WP\(C\)/4013/2023](#)

SMTI PROVA CHETIA  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.

MR. P P BARUAH  
MR. R SARMA

SC, ELEM. EDU  
SC, FINANCE

26 **WITH**  
[WP\(C\)/1917/2024](#)

CHAMPAWATI KONCH  
**Versus**  
THE STATE OF ASSAM AND 7 ORS

MR. P P BARUAH  
MR. R SARMA

SC, ELEM. EDU  
SC, AG  
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Thursday,21st November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3523/2024</a>	MOMINUR HOQUE SK <b>Versus</b> MD. ABBAS ALI SHEIKH AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
2	<a href="#">Bail Appln./3524/2024</a>	MOZBUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR SARFRAZ NAWAZ U U KHAN MR A AHMED	PP, ASSAM
3	<a href="#">Bail Appln./3526/2024</a>	MD JALAL UDDIN @ JALAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
4	<a href="#">Bail Appln./3527/2024</a>	RAHUL HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
5	<a href="#">Bail Appln./3528/2024</a>	MD ANOWAR KHAN <b>Versus</b> THE STATE OF ASSAM	MR H SARMA MR. U K GOSWAMI	PP, ASSAM
6	<a href="#">Bail Appln./3529/2024</a>	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
7	<a href="#">Bail Appln./3530/2024</a>	MD HASEN ALI <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
8	<a href="#">Bail Appln./3531/2024</a>	KHADIMUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
<b>MOTION</b>				
9	<a href="#">AB/3042/2024</a>	AJIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	PP, ASSAM

10	<a href="#">AB/3043/2024</a>	SHAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
11	<a href="#">AB/3044/2024</a>	AKTABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H ROHMAN	PP, ASSAM
12	<a href="#">AB/3045/2024</a>	ARIFUL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. B HUSSAIN MR A H TOUFIQ	PP, ASSAM
13	<a href="#">AB/3051/2024</a>	RAJIB HUSSAIN LAKAR @ RAJIB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
14	<a href="#">Bail Appln./3143/2023</a>	INUCH MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
15	<a href="#">Bail Appln./3455/2023</a> WITH CASE RECORD(SCANNED COPY)	FILTER KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
16	<a href="#">Bail Appln./3987/2023</a> WITH CASE RECORD(SCANNED COPY)	SARJU CHETRY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
17	<a href="#">Bail Appln./562/2024</a> WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
18	<a href="#">Bail Appln./1372/2024</a> WITH CASE RECORD(SCANNED COPY)	NUMAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
19	<a href="#">Bail Appln./1428/2024</a> WITH CASE RECORD(SCANNED COPY)	ANITA ROY <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA	PP, ASSAM
20	<a href="#">Bail Appln./1919/2024</a> WITH CASE RECORD(SCANNED COPY)	MD. KAMRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
21	<a href="#">Bail Appln./2153/2024</a>	ARJINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
22	<a href="#">Bail Appln./2281/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
23	<a href="#">Bail Appln./2524/2024</a> WITH CASE RECORD(SCANNED COPY)	IBRAHIM SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	<a href="#">Bail Appln./2792/2024</a> FIXED	GHANA KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
25	<a href="#">Bail Appln./2833/2024</a>	HABIN KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MS S ISLAM	PP, ASSAM
26	<a href="#">Bail Appln./2974/2024</a>	REKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
27	<a href="#">Bail Appln./2990/2024</a> WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	NUR ALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
28	<a href="#">Bail Appln./3097/2024</a>	MD RAKIBUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM



29	<a href="#">Bail Appln./3108/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	BHAIRAB RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
30	<a href="#">Bail Appln./3149/2024</a> WITH CASE RECORD(SCANNED COPY)	GITA DEVI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
31	<a href="#">Bail Appln./3189/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHANMONI NAMASUDRA <b>Versus</b> THE STATE OF ASSAM AND ANR	A BORMAN B SONOWAL	PP, ASSAM
32	<a href="#">Bail Appln./3298/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AKUM CHANG <b>Versus</b> THE STATE OF ASSAM	MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
33	<a href="#">Bail Appln./3368/2024</a> FIXED	RAJIBUL ISLAM ALIAS RAJIBUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
34	<a href="#">Bail Appln./3383/2024</a> FIXED	REJIYA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
35	<a href="#">Bail Appln./3397/2024</a> FIXED	NGAMJATONG KUKI <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
36	<a href="#">Bail Appln./3425/2024</a> WITH OFFICE NOTE, FIXED	ANOWAR RAHMAN @ HUSSAIN @ ANAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S ISLAM MR. R ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
37	<a href="#">AB/1214/2024</a> FIXED	MD. FIZNUR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
38	<a href="#">AB/1611/2024</a> FIXED	SMTI. CHAYANIKA KASHYAP AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
<b>WITH</b>				
39	<a href="#">AB/1592/2024</a>	BHASKAR JYOTI TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	MR. I H SAIKIA(INFORMANT) MR. K KALITA(INFORMANT) PP, ASSAM
40	<a href="#">AB/1732/2024</a> FIXED	MUSTAFIZ AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
41	<a href="#">AB/2017/2024</a> FIXED	MRINAL GHOSH AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
42	<a href="#">AB/2139/2024</a> WITH OFFICE NOTE, FIXED	TAHER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
43	<a href="#">AB/2330/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AMDADUL HOQUE @ ANZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR N KALITA (R-2) PP, ASSAM
44	<a href="#">AB/2421/2024</a> FIXED	RONY DAS <b>Versus</b> STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
45	<a href="#">AB/2538/2024</a> FIXED	ASHAR ALI SHEIKH @ ASHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM

46	<a href="#">AB/2540/2024</a> FIXED	RANA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
47	<a href="#">AB/2542/2024</a> WITH OFFICE NOTE	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MS B CHOUDHURY PP, ASSAM
48	<a href="#">AB/2596/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD NIZAM UDDIN @ NIJAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A KHAN MR. D BORA MD G HUSSAIN	MR. N H MAZARBHUIYAN(R-2) MS. L WAJEEDA(R-2) MR. M H SAIKIA (R-2) MR R I BHUYAN(R-2) PP, ASSAM
49	<a href="#">AB/2621/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHIDUL ISLAM ALIAS SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MR. A SARMAH MS M BORAH	PP, ASSAM
50	<a href="#">AB/2756/2024</a> FIXED	YAR RAHMAN SHAH @ YAR MOHAMMAD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A Z AHMED	PP, ASSAM
51	<a href="#">AB/2765/2024</a> FIXED	BILLESWAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY	PP, ASSAM
52	<a href="#">AB/2796/2024</a> FIXED	AMIT MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
53	<a href="#">AB/2900/2024</a> FIXED	BOBIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
54	<a href="#">AB/2905/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HAFIJUR RAHMAN @ HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
55	<a href="#">AB/2910/2024</a> WITH OFFICE NOTE, FIXED	PRAKASH PRADHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
56	<a href="#">AB/2933/2024</a> WITH OFFICE NOTE, FIXED	RUBUL AMIN @ RUBUL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
57	<a href="#">AB/2986/2024</a> WITH OFFICE NOTE, FIXED	SAIBAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM
<b>ORDERS</b>				
58	<a href="#">W.P.(CrI.)/33/2022</a> WITH LCR, FIXED	GULAM NABI AZAD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS
59	<a href="#">W.P.(CrI.)/34/2024</a> FIXED	RAJIB SHARMA <b>Versus</b> THE INDUSIND BANK LTD AND 4 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	
60	<a href="#">Review.Pet./149/2024</a> FIXED	DIPTIMAN BATHARI AND 4 ORS. <b>Versus</b> THE N C HILLS AUTONOMOUS COUNCIL HAFLONG AND 9 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024

8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Thursday,21st November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/470/2020</a> FIXED	MITHU NATH AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	<b>WITH</b> <a href="#">WP(C)/577/2020</a>	DIGANTA KUMAR DEKA AND 194 ORS. <b>Versus</b> THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/611/2020</a> in WP(C)/577/2020	DIGANTA KUMAR DEKA AND 196 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
3	<a href="#">WP(C)/2831/2021</a>	BIPLAB KUMAR MEDHI AND 251 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/6140/2021</a>	SADANANDA BORAH AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, NRC SR. GA, ASSAM
5	<a href="#">WP(C)/3148/2023</a>	JYOTI PRAKASH SURIN AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, NRC DY.S.G.I.
6	<a href="#">WP(C)/5871/2023</a> FIXED	ASSAM STATE ELECTRICITY BOARD PENSIONERS ASSOCIATION <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR S PARASHAR	SC, APDCL
7	<a href="#">WP(C)/4999/2024</a> FIXED	SANJIB KUMAR DAS AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MR T DAS MS S PATOWARY	SC, APSC SC, FINANCE

8	<b>WITH</b> <a href="#">WP(C)/9305/2019</a>	BINAY KUMAR KALITA AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
9	<b>WITH</b> <a href="#">WP(C)/1993/2020</a>	GIRI KUMAR BISWAKARMA <b>Versus</b> THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
10	<a href="#">WP(C)/5296/2024</a> FIXED	NILIMA BORO AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	GA, ASSAM
<b>ORDERS</b>				
11	<a href="#">WP(C)/659/2024</a> CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
12	<b>WITH</b> <a href="#">WP(C)/5568/2022</a>	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
13	<b>WITH</b> <a href="#">I.A.(Civil)/3294/2023</a> in WP(C)/5568/2022	GOUTAM GOGOI <b>Versus</b> BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
	<a href="#">I.A.(Civil)/2702/2024</a> FIXED in WP(C)/2817/2019	MRINMOY DAS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	SC, A G V B
	<b>WITH</b> <a href="#">WP(C)/2817/2019</a>	MRINMOY DAS <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1324/2020</a> in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. <b>Versus</b> MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
<b>HEARING</b>				
14	<a href="#">WP(C)/6462/2015</a> FIXED	SRI PHUL KUMAR DAS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S BARUAH MR.R MAZUMDAR MR.H BEZBARUAH MS.D DUTTA	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/3379/2024</a> in WP(C)/6462/2015	ON THE DEATH OF LATE PHUL KUMAR DAS, HIS LEGAL HEIR <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR M R ADHIKARI

	<b>WITH</b> <a href="#">I.A.(Civil)/3380/2024</a> <b>in</b> WP(C)/6462/2015	ON THE DEATH OF LATE PHUL KUMAR DAS, HIS LEGAL HEIR <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR M R ADHIKARI
15	<a href="#">WP(C)/7688/2015</a> FIXED	SABITA TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, MR. J.K. GOSWAMI, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
16	<a href="#">WP(C)/3335/2016</a> FIXED	FANINDER KUMAR RAI <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY MR.H L MAURYA	C.G.C. MR.B DEKA ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2304/2024</a> <b>in</b> WP(C)/3335/2016	FANINDER KUMAR RAI <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. V N UPADHYAY MR. V N UPADHYAY	MR.B DEKA DY.S.G.I.
17	<a href="#">WP(C)/3747/2021</a> FIXED	KUMAR CHETRI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B CHETRI MR P BHATTACHARJYA	MR. U K GOSWAMI ASSTT.S.G.I.
18	<a href="#">WP(C)/3237/2023</a> FIXED	BIRAJ BISWASARMA (NO. G/5037338 RECT (GD) <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR S C DAS P BURAGOHAIN	DY.S.G.I.
19	<a href="#">WP(C)/7032/2023</a> FIXED, WITH LCR FILE	NIPU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024

20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,21st November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
1 <a href="#">PIL(Suo Moto)/1/2020</a> PART-HEARD	XXXX <b>Versus</b> IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR A DASGUPTA (R7) MR. S DUTTA S N SARMA MS B DAS (R7) MR. K KALITA MR. C SHARMA MR S DUTTA (R7) MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
2 <a href="#">WP(C)/4967/2018</a> WITH LCR	KABITA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. U DUTTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3 <a href="#">WP(C)/4981/2018</a> WITH LCR	KULSUM BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4 <a href="#">WP(C)/5010/2018</a> WITH LCR	SRI RANGESH DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR R DHAR MRS. R RONGMEI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 <a href="#">WP(C)/5045/2018</a> WITH LCR	AKLIMA KHATUN @ AKLIMA BEGUM @ AKLIMA YASMIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS K LAHKAR MS. A MAHANTA MR A ALI MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI



6	<a href="#">WP(C)/5072/2018</a> WITH LCR	JAHARUL HOQUE @ MD. JAHIRUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J AHMED MS. H BEGUM MS. S R SAIKIA MS. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T ASSTT.S.G.I. (R1)
7	<a href="#">WP(C)/5134/2018</a> WITH LCR	NURJAHAN BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	SC, NRC (R6) MR. S C PANDIT SC, F.T (R2TO4) SC, ELECTION COMMISSION. (R5)	
8	<a href="#">WP(C)/5147/2018</a> WITH LCR	AMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	<a href="#">WP(C)/5149/2018</a> WITH LCR	BANESA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	<a href="#">WP(C)/5161/2018</a> WITH LCR	MAJIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	<a href="#">WP(C)/5168/2018</a> WITH LCR	SAMSUDDIN AND 4 ORS. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	<a href="#">WA/353/2022</a> CAVT. NO.11912/022, FIXED, WITH LCR 2 FILES, CAVT./1191/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. <b>Versus</b> THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3281/2022</a> <b>in</b> WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. <b>Versus</b> THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">CRL.A(J)/116/2019</a> 8 Y 7 M 26 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	GANESH MANKI MUNDA <b>Versus</b> THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
2	<a href="#">Crl.A./405/2019</a> 5 Y 3 M 14 D :WITH LCR - 6 (SIX) FILES, P.B.- 3	BAPON KAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. B KONWAR MR D DEKA PP, ASSAM
3	<a href="#">Crl.A./200/2021</a> 3 Y 11 M 9 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	NAKUL KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR D J DEKA	MR. P. K. MUNIR (R-2) PP, ASSAM
4	<a href="#">CRL.A(J)/84/2022</a> 2 Y 4 M 19 D :WITH LCR - 3 (THREE) FILES, P.B. - 2	MD. ANAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S BARPUJARI (Amicus Curiae)	PP, ASSAM
5	<a href="#">CRL.A(J)/102/2022</a> 2 Y 5 M 21 D :WITH LCR - 5 (FIVE) FILES, P.B. - 3	NAIMAN DHAN <b>Versus</b> THE STATE OF ASSAM	MR. N DEKA (Amicus Curiae)	MR. A KHANIKAR (R-2) R L CHUTIA (R-2) MR B DEORI (R-2) PP, ASSAM
6	<a href="#">CRL.A(J)/105/2022</a> 6 Y 10 M 3 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	JITEN BHUYAN @ BHAIKON <b>Versus</b> THE STATE OF ASSAM	MS. SANCHITA ROY (Legal Aid Counsel)	PP, ASSAM
7	<a href="#">CRL.A(J)/108/2022</a> 4 Y 2 M 26 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	SIMOL DALU @ MANGAL DALU <b>Versus</b> THE STATE OF ASSAM	MR SUPRATIM DEB PURKAYASTHA (AMICUS CURIAE)	PP, ASSAM
8	<a href="#">Mat.App./58/2023</a> WITH OFFICE NOTE , LCR - 4 (FOUR) FILES	XXXXXXX <b>Versus</b> XXXXXXX	MR. L MOHAN MR. P GOGOI MS. S DUTTA	MR K PUJARI (r-1) MRS. S KHATANIAR MR. S ALIM MR. B HUSSAIN MS. K A PUJARI (r-1) DR. C R BORUAH A R AHMED
9	<a href="#">Crl.A./329/2023</a> 1 Y 3 M 22 D :WITH LCR- 5 (FIVE) FILES, P.B. - 2	RATUL BHARALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
10	<a href="#">Crl.A./458/2023</a> WITH LCR - 3 (THREE) FILES, P.B. - 2, FIXED	HAZRAT ALI @ HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">WP(C)/5675/2024</a> FIXED	AYESHA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MS F INTAZ MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
2	<a href="#">WP(C)/4028/2022</a> B/O	NATURE AND ANIMAL DEVELOPMENT ORGANIZATION (NADO) AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM MR T H HAZARIKA (r-5) MR M CHETIA (r-5) MR A RASHID (r-5) MR. K ISLAM (r-5) D ROY SC, REVENUE
3	<a href="#">Arb.P./34/2024</a> FIXED	JITENDRA TAMULY <b>Versus</b> STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
4	<a href="#">Arb.P./35/2024</a> FIXED	ABINASH BORO <b>Versus</b> COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
5	<a href="#">Arb.P./37/2024</a> FIXED	GUNIN ROY <b>Versus</b> THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
6	<a href="#">Arb.P./42/2024</a> FIXED	M/S GR (JV), <b>Versus</b> UNION OF INDIA	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
7	<a href="#">Arb.P./43/2024</a>	M/S GR (JV), <b>Versus</b> UNION OF INDIA	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
8	<a href="#">Arb.P./44/2024</a>	M/S GR (JV) <b>Versus</b> UNION OF INDIA	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
9	<a href="#">WP(C)/529/2024</a> FIXED	M/S INDUS TOWERS LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST MR. S C KEYAL

10	<a href="#">WP(C)/1170/2024</a> FIXED	M/S BASANTIPUR TEA COMPANY PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	MR. S C KEYAL
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
11	<a href="#">Arb.P./10/2021</a> FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. R K D CHOUDHURY MR H GUPTA MR. J P MORE DY.S.G.I. SC, RAILWAY
12	<a href="#">WP(C)/3661/2023</a> B/O	KHIRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA	GA, ASSAM
13	<a href="#">WP(C)/5176/2023</a> FIXED	SIRAJUL HOQUE MANDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM MR S MUKTAR (R-5) MR. S RAHMAN (R-5) SC, REVENUE
<b>HEARING</b>				
14	<a href="#">WP(C)/5541/2008</a> CAVT. NO. 1312/2008 WITH LCR	SRI BIRAJ SUTRADHAR <b>Versus</b> ON THE DEATH OF KULAJIT DAS, HIS LEGAL HEIRS SMT. DIPANNITA DAS AND 2 ORS. REP.	MS.R DEKA MRS.B DAS MR.R DUBEY MS.R R SARMA MR.B K KASHYAP	MR. N GOSWAMI MR.D DAS MR S KHOUND MS.A DAS FOR CAVEATOR
15	<a href="#">WP(C)/3072/2014</a> CAVT. NO. 607/14	DHIRAJ DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURYRes. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR
16	<a href="#">WP(C)/5935/2016</a>	SRI MADAN KUMAR and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.P BARUAH	GA, ASSAM MR.S K MEDHI SC, GHC
17	<a href="#">WP(C)/4063/2020</a>	M/S BARBHUIYA TRADERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
18	<a href="#">WP(C)/5650/2020</a>	HAGRAMA MOHILARY AND 3 ORS. <b>Versus</b> PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, BTC SC, WPT AND BC SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/68/2021</a> <b>in</b> WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. <b>Versus</b> PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, BTC SC, WPT AND BC MR. N BORAH SC, ASEC
	<b>WITH</b> <a href="#">I.A.(Civil)/679/2021</a> <b>in</b> WP(C)/5650/2020	SANJOY SWARGIARY <b>Versus</b> HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
19	<a href="#">Arb.P./6/2022</a>	FATIK BHATTACHARJEE <b>Versus</b> PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
20	<a href="#">WP(C)/4828/2022</a>	M/S SINGH AND SAIKIA TRANSPORTERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR D CHUTIA MR. P MAZUMDER	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Thursday,21st November 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">RSA/175/2012</a> CAVT. NO. 856/2012 (HEARING), WITH LCR, FIXED	BIRENDRA KUMAR SAIKIA <b>Versus</b> AJIT CHANDRA BORA	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR MRK K DAS	MR.M K SHARMA FOR CAVEATOR MR.C GOSWAMI
2	<a href="#">RSA/223/2016</a> (HEARING), WITH LCR, FIXED	OSIA BEWA and 12 ORS <b>Versus</b> MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
	<b>WITH</b> <a href="#">I.A.(Civil)/1572/2016</a> in RSA/223/2016	OSIA BEWA and 12 ORS <b>Versus</b> MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2918/2024</a> in RSA/223/2016	OSIA BEWA AND ORS <b>Versus</b> MUSTT REZAUN NESSA AND ANR	MR D MAHANTA	MR A ISLAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
3	<a href="#">RSA/37/2023</a> WITH LCR, FIXED	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
	<b>WITH</b> <a href="#">I.A.(Civil)/702/2023</a> in RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
<b>HEARING</b>				
4	<a href="#">MFA/27/2016</a> PART-HEARD, WITH LCR, FIXED	UNION OF INDIA and ANR <b>Versus</b> M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA



5	<b>WITH</b> <a href="#">MFA/68/2015</a>  WITH LCR CAVT. NO. 1221/2015	UNION OF INDIA and ANR <b>Versus</b> M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.A GOYAL FOR CAVEATOR
6	<b>WITH</b> <a href="#">MFA/74/2017</a>  WITH LCR CAVT. NO. 1747/2016	UNION OF INDIA and ANR <b>Versus</b> M/S DINESH SALES CORPORATION	MS.R BARUAH MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.M ACHARYYA MS.U CHAKRABORTY	MR.K P MAHESWARI FOR CAVEATOR
7	<a href="#">MACApp./51/2015</a> WITH LCR, FIXED	SRI BHARGAV CHALIHA <b>Versus</b> MUSSTT RAHIMA BEGUM and 2 ORS	MR.R SHARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.S S SHARMA(R-2) MS.L SHARMAR-2 MRM R ADHIKARI(R-1) MR.B J MUKHERJEE(R-2) MR. R SARMA(R-1) MR. P M TALUKDAR (R-2) MR. S BIKASH(R-2) MR. R BAISHYA(R-2) MR.P N SHARMA (R-1) J K ROY (R-1) MR.A SHARAN(R-2) MS.N DAIMARI(R-1)
8	<a href="#">RFA/36/2017</a> WITH LCR, FIXED	ON THE DEATH OF RAM NIRANJAN BAWRI HIS LEGAL HEIRS AND REP. AJAI BAWARI AND ORS <b>Versus</b> DR. MONOHAR BAWRI AND ORS	MR. R L YADAV MS. K YADAV MR. D BARUAH MR. A KABRA MR. B D DEKA MR. M DAS MR. A I Ali MS. A BARUA	MR. A GOYAL, R MR. A CHOUDHURY, R MR. J P MORE, R MR. A GOEL
9	<a href="#">RSA/209/2017</a> WITH LCR, FIXED	ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS <b>Versus</b> SMTIMADHABI MAZUMDER	MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR.P C DEY MR.I HAQUE MS.S PAUL
10	<a href="#">RSA/328/2018</a> WITH LCR, FIXED	ABINASH CH. DAS AND 5 ORS <b>Versus</b> SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2) MR D. CHAKRABORTY (R1, R2)
11	<b>WITH</b> <a href="#">RSA/318/2018</a>  WITH LCR	ABINASH CH. DAS AND 5 ORS <b>Versus</b> SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (r-2)
12	<a href="#">WP(C)/4412/2021</a> FIXED	MD. RAFIQUIL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
13	<a href="#">Mat.App./7/2022</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR G N SAHEWALLA	MR. B C DAS
14	<a href="#">WP(C)/7253/2022</a>	DR. ABDUL MANNAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN	SC, HIGHER EDU
15	<a href="#">RERA APPEAL/1/2023</a> WITH LCR, FIXED	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)

**WITH**  
[I.A.\(Civil\)/3189/2022](#)  
in RERA APPEAL/1/2023

M/S ARYA ERECTORS INDIA PVT. LTD.

**Versus**

PADUM DEORI AND ANR.

NUR NEHAR KHATUN

**Versus**

KULSON NESSA AND 2 ORS.

MR. N DEKA  
MR. M GOGOI  
MR A R BAROOAH

MR. K R PATGIRI  
MS CHITRALEKHA DAS  
MS K BARMAN  
MS. D. DEVI

MR. B J MUKHERJEE(R-1,2)  
MS R SAHA (R-1,2)

16 [FAO/27/2024](#)  
WITH LCR, FIXED

**WITH**  
[I.A.\(Civil\)/1231/2024](#)  
in FAO/27/2024

NUR NEHAR KHATUN

**Versus**

KULSON NESSA AND 2 ORS.

MR. K R PATGIRI  
MS CHITRALEKHA DAS  
MS K BARMAN  
MS. D. DEVI

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,21st November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-III, IV AND V**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/2436/2024</a> FIXED in WP(C)/4940/2023	THE TEWARIPAL ECO DEVELOPMENT COMMITTEE OF EASTERN ASAM WILDLIFE DIVISION AND 2 ORS <b>Versus</b> M/S NADUAR KOIBARTA MACH MARA S. S. LTD. AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM MR. N BORAH
	<b>WITH</b> <a href="#">WP(C)/4940/2023</a>	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM SC, FOREST
<b>ADMISSION</b>				
2	<a href="#">WP(C)/362/2023</a> PART-HEARD, FIXED	NALINAKSHA SARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D UPAMANYA	DY.S.G.I. SC, INCOME TAX
3	<a href="#">WP(C)/4314/2018</a> FIXED	VOLUNTARY ASSOCIATION FOR SOCIAL UPLIFTMENT (VASU) <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR. P K SHARMA MR. N P SARMA MR. S A SANGMA	MR P NAYAK(R-3,4,5,6) SC, HEALTH
4	<a href="#">WP(C)/132/2023</a> FIXED	SIPL INFRACON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. S K GHOSH MR. D P BORAH MR. M K DAS MS F AHMED MR. U S BORA B. CHETRY B. CHETRY	MR. P K TIWARI (R-2 TO 6) MR. A K DUTTA (r-1) MR. B D DEKA (R-7) MR. M DAS MR. A R GOGOI (R-2 TO 6) MR A BHATRA (R-7) MR A DEKA (R-7) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/450/2023</a> in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. <b>Versus</b> SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH

	<b>WITH</b> <a href="#">I.A.(Civil)/790/2023</a> in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS. <b>Versus</b> SIPL INFRACON AND 2 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1448/2024</a> in WP(C)/132/2023	NATIONAL HYDROELECTRIC POWER CORORATION AND 4 ORS <b>Versus</b> SIPL INFRACON AND 2 ORS	MR. P K TIWARI MR. A R GOGOI	MR. D P BORAH
5	<a href="#">WP(C)/2056/2023</a> FIXED	MD. SOHIDUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
6	<b>WITH</b> <a href="#">WP(C)/2172/2021</a>	GOPAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
7	<a href="#">WP(C)/4818/2023</a> FIXED	SWGWMDAO BASUMATARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. D F A AHMED	MR. B CHAKRABORTY (r-6) MR. B CHOUDHURY (R-1 TO R-5) MRS P HAZARIKA (r-6) SC, BTC
8	<a href="#">WP(C)/5640/2023</a> FIXED	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	MRS. R BORAH (R-4) SC, PWD (BULDING)
9	<a href="#">WP(C)/6384/2023</a> FIXED	BVG INDIA LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K SAHU MR. S SAHU MS A ROY	MRS. A GAYAN (R-1 TO R- 5) MR B PATHAK (R-6) MS. M SARMAH (R-6) MR B HAZARIKA (R-6) MR V KUMAR (R-6) MS M TIWARI (R-6) DY.S.G.I.
10	<a href="#">WP(C)/7473/2023</a> FIXED	M.S. DUROPLY INDUSTRIES LIMITED (FORMERLY KNOWN AS M/S SARADA PLYWOOD INDUSTRIES LTD.) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST
11	<a href="#">WP(C)/3419/2024</a> B/O	M/S PUSPHAS CONSTRUCTION PRIVATE LTD <b>Versus</b> UNION OF INDIA AND 5 ORS	G. GOSWAMI MS M BORAH MR S M ABDULLAH P MS F HUSSAIN	MR H GUPTA (CGC) SC, RAILWAY SC, FOREST
12	<a href="#">WP(C)/3545/2024</a> FIXED	JAMANUL WARIS TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
13	<a href="#">WP(C)/3832/2024</a> FIXED	MAHALAXMI ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.
14	<a href="#">WP(C)/3894/2024</a> FIXED	KAMAL UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
15	<b>WITH</b> <a href="#">WP(C)/3905/2024</a>	BAKTAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT. SC, REVENUE
16	<b>WITH</b> <a href="#">WP(C)/3908/2024</a>	JUNAID AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
17	<a href="#">WP(C)/3981/2024</a> FIXED	ABDUL MATIN BORLASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM

**ORDERS**

18	<a href="#">Cont.Cas(C)/648/2023</a> FIXED	MD. JAN MOHAMMAD TALUKDAR <b>Versus</b> AKASH DEEP AND 3 ORS	MR P SARMA	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR. B CHOUDHURY (R-3,2) MR. B CHOUDHURY (R-3,2) MR P NAYAK (R-3,2) MR P NAYAK (R-3,2)
<b>HEARING</b>				
19	<a href="#">WP(C)/2799/2014</a> FIXED	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. M K SARMA MS. S S SAIKIA MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)
<b>WITH</b>				
<a href="#">I.A.(Civil)/1695/2020</a> <b>in</b> WP(C)/2799/2014				
20	<a href="#">WP(C)/5180/2014</a> WITH LCR, FIXED	NORTH EASTERN ENGINEERING AND ASSOCIATES <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH	GA, ASSAM MS.M THAKURIA MS.P KALITA MRS.A BHATTACHARYYA
21	<a href="#">WP(C)/5610/2015</a>	M/S KAKADONGA TEA ESTATE PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
22	<a href="#">WP(C)/7232/2015</a> FIXED	ASSAM HOMOEOPATHIC MEDICAL SERVICE ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM and 9 ORS	MRSB BHUYAN MR.U K NAIR MR. M P SARMA MR A CHAKRABORTY MR.D J BARMAN	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
23	<a href="#">WP(C)/1033/2016</a>	NABAJYOTI SARMA <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. 3 ORS.	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. S DUTTA (SR. COUNSEL, (R-1 to R-4)) DR. B AHMED(R-1 to R-4) MR SISHIR DUTTA MR. A SAHAD(R-1 to R-4) MR. J B SAIKIA(R-1 to R-4) MS M BORCHETIYA MR. S DUTTA MR. D HALOI(R-1 to R-4)
24	<a href="#">WP(C)/3721/2016</a>	AJIT THAKURIA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED	MR. R DHAR, SC, WPT AND BC (R-11) SC, PWD
25	<a href="#">WP(C)/1890/2017</a> CAVT. NO. 189/2017	BIJIT BARUAH <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
26	<a href="#">WP(C)/2534/2017</a> FIXED	JAYANTA BIKASH PURKAYASTHA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.J L SARKAR MR.G J SHARMA MR.J NATH	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN SC, P H E FOR CAVEATOR MR.P N G OSWAMI
27	<a href="#">WP(C)/6268/2017</a>	EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. <b>Versus</b> EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK
28	<a href="#">I.A.(Civil)/2689/2022</a> FIXED <b>in</b> WP(C)/4811/2022	RAMESH KUMAR <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR. R L YADAV MS. K YADAV MR. A KABRA MS. R R BARUAH MS P AGARWAL	C.G.C. MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) MR. H GUPTA (R1-R3) ASSTT.S.G.I.
28	<a href="#">I.A.(Civil)/2689/2022</a> FIXED <b>in</b> WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH

WITH  
[WP\(C\)/4811/2022](#)

SHAHI MD. KARIM  
**Versus**  
THE UNION OF INDIA AND 4 ORS.

R SARMAH  
MS M KAKOTY  
MR. R B PHOOKAN

SC, NF RLY

29 WITH  
[WP\(C\)/4030/2022](#)

SHAHI MD. KARIM  
**Versus**  
THE UNION OF INDIA AND 3 ORS.

R SARMAH

MR. S K MEDHI  
SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
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15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**2:00 PM to 4:30 PM**

**[ For Thursday,21st November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./3246/2024</a>	MOTIAR RAHMAN <b>Versus</b> UNION OF INDIA	MR. K N CHOUDHURY MR. S ISLAM A R MONDAL	SC, NCB
<b>ADMISSION</b>				
2	<a href="#">CRP(IO)/267/2023</a> FIXED	HINDUSTHAN EARTHMOVERS <b>Versus</b> T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2)
3	<b>WITH</b> <a href="#">CRP(IO)/297/2023</a>	HINDUSTHAN EARTHMOVERS <b>Versus</b> T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2)
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./1930/2024</a> WITH SCANNED COPY OF CASE RECORD	JITUMONI BARMAN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">AB/2072/2024</a> WITH OFFICE NOTE	FR JUSTIN RAJ RL <b>Versus</b> THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
6	<a href="#">AB/2160/2024</a>	BIJAY NAYAK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	PP, ASSAM
7	<a href="#">AB/2884/2024</a> WITH OFFICE NOTE	ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG) MR I AHMED	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
8	<a href="#">RSA/209/2024</a> CAVT. NO.08432/024, FIXED	KHABIRON NESSA <b>Versus</b> CHAND MIAH AND 6 ORS	MR K BHATTA MR D GOSWAMI MR K BARMAN MR S AFRIDI MR. A ROB	MR. R BARUAH MR. A IKBAL FOR CAVEATOR

**WITH**  
[I.A.\(Civil\)/3471/2024](#)  
in RSA/209/2024

KHABIRON NESSA  
**Versus**  
CHAND MIAH AND 6 ORS

MR K BHATTA  
MR D GOSWAMI  
MR K BARMAN  
MR S AFRIDI  
MR. A ROB

MR. R BARUAH  
MR. A IKBAL  
FOR CAVEATOR

### **ORDERS**

9 [I.A.\(Civil\)/51/2024](#)  
B/O  
in MACApp./13082/2023

TABIBAR RAHMAN  
**Versus**  
THE CHOLA M.S. GENERAL INSURANCE  
COMPANY LIMITED AND 2 ORS.

MR N AHMED  
MR. M M ZAMAN  
MR A BASUMATARY  
D HUSSAIN

A RAHMAN (R-2,3)  
MD I H LASKAR (R-2,3)

**WITH**  
[MACApp./13082/2023](#)  
(Filing Number)

TABIBAR RAHMAN  
**Versus**  
THE CHOLA M.S. GENERAL INSURANCE  
COMPANY LIMITED AND 2 ORS. E

MR N AHMED

10 [CRP\(IO\)/358/2024](#)  
FIXED

JOLLY CHOUDHURY AND ANR  
**Versus**  
M/S PROTECH REALTORS PVT LTD AND 2  
ORS

MR R CHAKRAVORTY  
S RABHA

MR. R K BHATRA(R-1)  
MR. B D DEKA(R-1)  
MR. A SAIKIA (R-1)

11 [I.A.\(Civil\)/1756/2024](#)  
B/O  
in MACApp./6211/2024

MARZIANA BEGUM  
**Versus**  
UNITED INDIA INSURANCE CO. LTD. AND  
2 ORS.

MR. N J DUTTA

MR. M M ZAMAN  
MR. M M ZAMAN  
MR A BASUMATARY  
MR A BASUMATARY

**WITH**  
[MACApp./6211/2024](#)  
(Filing Number)

MARZIANA BEGUM  
**Versus**  
UNITED INDIA INSURANCE CO LTD AND 2  
ORS H

MR. N J DUTTA

### **HEARING**

12 [FAO/2/2016](#)  
CAVT. NO. 1793/2015  
WITH LCR

SRI ROSHAN CHAND  
**Versus**  
SRI SADHAN DAS

MR.S P ROY  
MR.A TALUKDAR  
MR S M T CHISTIE  
MR S M T CHISTIE  
MR. S K CHAKRABORTY  
MR.K RAJBONGSHI  
MR A K RAI  
MR.R P N SINGH

MR.R SARMA  
MR.P K DEKA  
MR.H DEKA  
MR.D HAZARIKA  
FOR CAVEATOR

13 [MFA/3/2016](#)  
WITH LCR, FIXED

MANJU DEY  
**Versus**  
UNION OF INDIA

MR.J MOLLAH  
MR.S ISLAM  
MRA HAWARI

MR.U K GOSWAMI  
SC, NF RLY

14 [CRP/96/2016](#)  
FIXED

BHUPENDRA CHANDRA KALITA  
**Versus**  
SMTI. ALAKA KALITA

MR.SHEELADITYA

MR.R SARMA  
MR.H DEKA  
MR. B D DEKA  
MR.A HUSSAIN  
MR.D HAZARIKA  
MR. M DAS  
N CHAUDHURY  
MR A DEKA  
MR.A DEKA

15 [MACApp./15/2017](#)  
WITH LCR, FIXED

ON THE DEATH OF NIRMAL TALUKDAR  
HIS LEGAL HEIR  
**Versus**  
SRI RANJIT TALUKDAR and 2 ORS

MR.A C MAHANTA  
MR.B K JAIN

MS. R D MOZUMDAR  
MR. S BORA  
MR. D P MANDAL  
MS. C MOZUMDAR  
MR. S P SHARMA

**WITH**  
[I.A.\(Civil\)/2260/2017](#)  
in MACApp./15/2017

THE NATIONAL INSURANCE CO. LTD.  
**Versus**  
SRI NIRMAL TALUKDAR and ORS

MS.R D MOZUMDAR  
MS.C MOZUMDAR  
MR.S P SHARMA



16	<b>WITH</b> <a href="#">MACApp./336/2017</a>	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> ON THE DEATH OF NIRMAL TALUKDAR HIS LEGAL HEIRS and 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A C MAHANTA MR. B K JAIN MS. M DASGUPTA
17	<a href="#">RSA/35/2018</a> WITH LCR	PHANI CHANDRA DAS <b>Versus</b> SUNIL DAS and ANR	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. J I BORBHUIYA (R1 AND 2) MS F BEGUM (R1 AND 2) MR. L MOHAN (R1 AND 2)
18	<a href="#">MACApp./782/2018</a> WITH LCR, FIXED	SRI KARTIK DEKA <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
19	<a href="#">RSA/56/2020</a> WITH LCR	MUSSTT. SAHIDA BEGUM <b>Versus</b> SRI JOYDEV AGARWALA AND 4 ORS	MR. M A SHEIKH MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	MR. D SARAF (R- 1, 3, 2.2, 2.3) MR. S S GUPTA (R- 1, 3, 2.2, 2.3) MR P AGARWAL (R- 1, 3, 2.2, 2.3)
20	<a href="#">RSA/91/2020</a> WITH LCR	ABDUL KADIR AND 2 ORS <b>Versus</b> AMJAD ALI @ AMJAT ALI AND 6 ORS	MR D MAZUMDER MR. P BORAH	MR. N BORAH (R-1) N AHMED (R-1) MR M.J. BHARALI (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1407/2020</a> in RSA/91/2020	ABDUL KADIR AND 2 ORS <b>Versus</b> AMJAD ALI @ AMJAT ALI AND 6 ORS	MR D MAZUMDER MR. P BORAH	
21	<a href="#">MACApp./176/2020</a> WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> TAPASHI ROY AND 5 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. S C BISWAS(R1-R3) MR. M DUTTA(R-4) MR. R GOSWAMI MR S DAS MR S HOQUE MS S DEV(R-4) MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> <a href="#">I.A.(Civil)/2096/2021</a> in MACApp./176/2020	TAPASHI ROY AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED	MR. S C BISWAS MR. A K DAS	MR S DUTTA
22	<b>WITH</b> <a href="#">MACApp./259/2020</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SANJIB MALAKAR AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
23	<b>WITH</b> <a href="#">MACApp./262/2020</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BABUL CHANDRA ROY AND 3 ORS.	MR SISHIR DUTTA MR S DAS MR. S DUTTA MR S DUTTA	MR. A J SAIKIA (r-4) MR. M DUTTA(R-2) MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR MR G S BORO (r-4)
24	<b>WITH</b> <a href="#">MACApp./288/2020</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M DUTTA(R-2) MR. R MAZUMDAR MR S DAS MR. S ROY MR S HOQUE MS S DEV(R-2) MR. M H LASKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/2145/2020</a> in MACApp./288/2020	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> BANI RANI ROY @ NAMASUDRA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

25	<a href="#">MFA/10/2021</a> WITH LCR, FIXED	BAGMARI TEA GARDEN <b>Versus</b> RUNUMI BHUYAN AND ANR	MR. S CHAKRABORTY MR S HUSSAIN	MR. P SUNDI (r-1)
26	<a href="#">MACApp./225/2021</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ANJALI KALITA AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K K DUTTA (R-1,2) MR A CHALIHA (R-3,4)
27	<a href="#">MACApp./41/2023</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NIRU SAIKIA AND ORS.	MR. R C PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/334/2023</a> <b>in</b> MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> NIRU SAIKIA AND ORS.	MR. R C PAUL	
	<b>WITH</b> <a href="#">I.A.(Civil)/613/2023</a> <b>in</b> MACApp./41/2023	SMTI. NIRU SAIKIA AND ANR. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN	MR. R C PAUL
	<b>WITH</b> <a href="#">I.A.(Civil)/900/2023</a> <b>in</b> MACApp./41/2023	NIRU SAIKIA AND ANR. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. I A TALUKDAR	MR. R C PAUL
28	<a href="#">MACApp./198/2023</a> WITH LCR, FIXED	JYOTI SEKHAR KALITA <b>Versus</b> MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION	MR. A ROY O ASSUMI	MR. G C BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/1318/2023</a> <b>in</b> MACApp./198/2023	JYOTI SEKHAR KALITA <b>Versus</b> MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION	MR. A ROY O ASSUMI	
29	<a href="#">CRP(IO)/237/2023</a>	JAHARUL HAQUE @ JAHARUL ISLAM <b>Versus</b> FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	<b>WITH</b> <a href="#">I.A.(Civil)/570/2023</a> <b>in</b> CRP(IO)/237/2023	FAZAR ALI <b>Versus</b> JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD
30	<a href="#">CRP/11/2024</a> FIXED	HARDEEP SINGH MATHARU AND 3 ORS <b>Versus</b> SUKHJIT KAUR AND 2 ORS	MR A SAIKIA MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	MR M J BORDOLOI (R-1,2,3) MR P BARUAH (R-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024

15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,21st November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019**

**THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS**

**OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./1387/2019</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	RANJIT BARUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	MR. J SINGH MR. K K HANDIQUE PP, ASSAM
<b>QUASHMENT</b>				
2	<a href="#">Crl.Pet./444/2013</a>	SANTOSH CHOUDHURY <b>Versus</b> DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
3	<a href="#">Crl.Pet./645/2013</a>	MD. ARIFULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MR.R D PURAKAISTHA	MR.A UDDIN PP, ASSAM MD.GIASH UDDIN
4	<a href="#">Crl.Pet./925/2013</a>	SANJEEV KOHLI <b>Versus</b> THE STATE OF ASSAM	MR.A K SHARMA MS.B SARMA MR. M MORE	PP, ASSAM
5	<a href="#">Crl.Pet./962/2013</a> WITH LCR 1 FILE	JITEN CHANDRA HAZARIKA and 3 ORS <b>Versus</b> SMTI JUTIKA GOSWAMI	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	MR.A SAHAD MR.U N CHETIA MR S KHOUND MR.U K BORAH
<b>HEARING</b>				
6	<a href="#">WP(C)/5850/2014</a> PART-HEARD,WITH LCR, FIXED	BHODRESWAR MECH and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM MR. PN GOSWAMI, ADDL. AG,ASSAM

7	<a href="#">Crl.A./6/2009</a> WITH LCR 4 FILES, FIXED	MD. MAZIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/341/2021</a> <b>in</b> Crl.A./6/2009	MAZIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM
8	<a href="#">Crl.Rev.P./101/2009</a> WITH LCR 5 FILES	MUSSTT. KULSUMA BIBI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
9	<b>WITH</b> <a href="#">Crl.A./16/2009</a>	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS <b>Versus</b> THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
10	<b>WITH</b> <a href="#">Crl.A./79/2009</a>	THE STATE OF ASSAM <b>Versus</b> IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
11	<a href="#">Crl.Rev.P./273/2009</a> WITH LCR 3 FILES	ABDUR RAHMAN MANDAL and ANR. <b>Versus</b> MOSHT RUKIA KHATUN and ANR	MR. S K SAHARIAH MRM H AHMED MR D C NATH MISSS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
	<b>WITH</b> <a href="#">Crl.M.C./476/2009</a> <b>in</b> Crl.Rev.P./273/2009	ABDUR RAHMAN MANDAL and ANR. <b>Versus</b> MOSHT. RUKIA KHATUN and ANR.	S KANUNGOE M H AHMED A MALEQUE A S CHOUDHURY I HUSSAIN N N AHMED	PP, ASSAM
12	<a href="#">Crl.Rev.P./331/2009</a> WITH LCR 3 FILES AND PAPERBOOK	BISHU MUKHERJEE and ORS. <b>Versus</b> THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
13	<a href="#">Crl.Rev.P./378/2009</a> WITH LCR 4 FILES	PABITRA DAS <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN MR. Z HASSAN (AMICUS CURIAE)	PP, ASSAM
14	<a href="#">Crl.Rev.P./387/2009</a> WITH LCR 3 FILES AND PAPERBOOK	SMTI MAMTA AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI ( Amicus Curiae ) MS. B GOSWAMI ( Amicus Curiae)	PP, ASSAM MRS KEYAL MISSD DOWARAH
15	<a href="#">Crl.Rev.P./419/2009</a> WITH LCR 4 FILES	KANAK SEN DEKA and ANR. <b>Versus</b> STATE OF ASSAM	MR.P C GOSWAMI MR.P P DAS	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.M.C./687/2009</a> in Crl.Rev.P./419/2009	SRI KANAK SEN DEKA and ANR <b>Versus</b> DR. KAMALA KALITA	MR.P C GOSWAMI MR.P P DAS	
16	<a href="#">Crl.Rev.P./449/2009</a> WITH LCR 6 FILES	SRI NALIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR.K AGARWAL MS.P NEOG	MR N KALITA ( ADDL PP,ASSAM ) PP, ASSAM ADDL PP,ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./396/2009</a>	NESTOR NUTRITION'S PVT. LTD. and 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR.K AGARWAL MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA	PP, ASSAM
18	<a href="#">Crl.Rev.P./454/2009</a> WITH LCR 4 FILES	RAKESH RELAN <b>Versus</b> MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
19	<a href="#">Crl.Pet./417/2012</a> WITH LCR 4 FILES, FIXED	MEHER ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2 & 3) PP, ASSAM MR.M R ISLAM

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,21st November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3505/2024</a>	SRI KARUNA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	PP, ASSAM
2	<a href="#">Bail Appln./3525/2024</a>	ASHIM KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MR P KALITA MR K HUSSAIN MR. A KHOUND MR A TALUKDAR	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">AB/2834/2024</a>	MOHBUBUR RAHMAN @ MAMON AHMED <b>Versus</b> THE STATE OF ASSAM,	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
4	<a href="#">AB/2860/2024</a>	JITUL BHARGAV @ JITUL BHARGAB SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
5	<a href="#">AB/2863/2024</a>	DEVA DOLEY @ DEBA DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
6	<a href="#">AB/2868/2024</a>	SUNNY KALITA <b>Versus</b> THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
7	<a href="#">AB/2878/2024</a>	AHAMMAD ALI KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. S I KHAN	PP, ASSAM
8	<a href="#">AB/2934/2024</a>	RAHAM ALI @ ABDUR RAHIM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM
9	<a href="#">AB/2971/2024</a>	MOJAMMIL RAHMAN @ MOON ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	G UDDIN P ADHIKARI MS F RAHMAN MR A K AZAD	PP, ASSAM
10	<a href="#">AB/2974/2024</a>	SONA UDDIN SK <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
11	<a href="#">AB/2977/2024</a>	GULZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM

12	<a href="#">AB/2989/2024</a>	MD MIR HUSSAIN @ MIR HUSSAIN ALI <b>Versus</b> THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM
13	<a href="#">AB/3046/2024</a>	SRI RAM KUMAR DOOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
14	<a href="#">AB/3047/2024</a>	AMINUL HOQUE @ AMIRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
15	<a href="#">AB/3048/2024</a>	JAYDEB ROY @ MADHABANANDA ROY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA D LASKAR	PP, ASSAM
<b>ADMISSION</b>				
16	<a href="#">Crl.Pet./312/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED  <b>WITH</b> <a href="#">I.A.(Crl.)/628/2024</a> <b>in</b> Crl.Pet./312/2024	SMT RUMI BORA <b>Versus</b> M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H)	MR. R A CHOUDHURY	MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM
		M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR <b>Versus</b> SMT RUMI BORA	MR. A K SAHEWALLA MR. W SHARMA.(R-1)	PP, ASSAM
17	<a href="#">Crl.A./386/2024</a> B/O  <b>WITH</b> <a href="#">I.A.(Crl.)/1118/2024</a> <b>in</b> Crl.A./386/2024	FELIX PETER NONGADHAR AND 2 ORS <b>Versus</b> THE CENTRAL BUREAU INVESTIGATION	MR Z ALAM MS. S NAZNEEN MR A RAHMAN MR. J ISLAM	SC, CBI
		FELIX PETER NONGADHAR AND 2 ORS <b>Versus</b> THE CENTRAL BUREAU INVESTIGATION	MR Z ALAM MS. S NAZNEEN MR A RAHMAN MR. J ISLAM	SC, CBI
18	<a href="#">Crl.Pet./599/2024</a> WITH LCR 1 FILE, FIXED	PABITRA KUMAR HIRA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail Appln./3177/2024</a> WITH OFFICE NOTE	BHARGAV GIRI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
20	<a href="#">Bail Appln./3280/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAHIBUL ISLAM @ MD RAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
21	<a href="#">Bail Appln./3290/2024</a> WITH CASE RECORD(SCANNED COPY)	MURARI KR SAHU <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
22	<a href="#">Bail Appln./3414/2024</a> FIXED	AYUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	PP, ASSAM
23	<a href="#">Bail Appln./3424/2024</a> FIXED	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/773/2024</a> FIXED	RASIDUL ISLAM @ BHUTTU <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
25	<a href="#">AB/1612/2024</a> FIXED	RAMPRINT GOALA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
26	<a href="#">AB/1935/2024</a> FIXED	BACHIRAN NESSA <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM



27	<a href="#">AB/2267/2024</a> FIXED	RAHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
28	<a href="#">AB/2445/2024</a> FIXED	PRADYUT DEY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM
29	<a href="#">AB/2579/2024</a> FIXED	SANKAR JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
30	<a href="#">AB/2584/2024</a> FIXED	IRFANUL HAQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM	PP, ASSAM
31	<a href="#">AB/2700/2024</a>	SORIFUL MOLLAH/LADAN @ SHORIFUL ISLAM AND 11 ORS <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
32	<a href="#">AB/2726/2024</a> FIXED	HEMANTA BORO <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH MS. B M LAHKAR	PP, ASSAM
33	<a href="#">AB/2876/2024</a> FIXED	MANJUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
34	<a href="#">AB/2923/2024</a> FIXED	SANTOSH KR CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH MR. A. GAYAN	PP, ASSAM
35	<a href="#">AB/2966/2024</a> FIXED	SURAJIT DEY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	MS A HUSSAIN(INFORMANT) MR. M I HUDA (INFORMANT) S AHMED(INFORMANT) PP, ASSAM
36	<a href="#">AB/2984/2024</a> FIXED	SANJIT SARKAR @ SANJIT KR SARKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	F K R AHMED J UDDIN MRS. H THAKURIA	PP, ASSAM
<b><u>ORDERS</u></b>				
37	<a href="#">I.A.(CrI.)/1090/2024</a> in AB/2678/2024	KALPANA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	SC, CBI
	<b>WITH</b> <a href="#">AB/2678/2024</a>	KALPANA DAS <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM SC, CBI
38	<a href="#">I.A.(CrI.)/1109/2024</a> AB 2166/2024(D/O) in AB/2166/2024	ABHIJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
39	<a href="#">CrI.Pet./1288/2024</a> FIXED	AJAY SAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA MRS U ZEEHAM	PP, ASSAM
<b><u>HEARING</u></b>				
40	<a href="#">CrI.A./147/2020</a> WITH LCR 4 FILES, FIXED	ABDUL BARI LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. R A CHOUDHURY(R-2) MR. R A MAZUMDER(R-2) PP, ASSAM
41	<a href="#">CrI.A./126/2021</a> WITH LCR 2 FILES, B/O	KAMAL CH. DAS <b>Versus</b> GHANASHYAM SARMA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. B DEKA MR P DAS MS. D SAIKIA (R-1) MR P PRAWAR

42	<a href="#">Crl.Pet./44/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	NIBRITY DASGUPTA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MS. A S BAIDYA MR K BISWAKARMA MS B DEVI	MR G SAHEWALLA (R-2) MR G N SAHEWALLA (r- 3,4) MR M SAHEWALLA (R-2) MR M SAHEWALLA (R-2) MR H K SARMA (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2) MS T J SAHEWALLA (R-2) ASSTT.S.G.I.
43	<a href="#">Crl.A./220/2023</a> 1 Y 8 M 25 D :WITH LCR 3 FILES, FIXED	DILIP ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARMAN MRS P P BORAH MR. P K DAS	PP, ASSAM
44	<a href="#">Crl.Pet./615/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	KULENDRA KUMAR NATH AND ANR <b>Versus</b> TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR S K AGARWAL

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Thursday,21st November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Crl.Rev.P./459/2024</a> FIXED.	KARABI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1095/2024</a> in <a href="#">Crl.Rev.P./459/2024</a>	KARABI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
2	<a href="#">Crl.Rev.P./468/2024</a>	ABDUL GANI <b>Versus</b> YOUSUF ALI	MR P P MEDHI MR G BARGAYARY	
3	<a href="#">Crl.Rev.P./469/2024</a>	RAFIQUE UDDIN MAZUMDAR <b>Versus</b> SAFIYA YASMIN BARBHUYAN (MAZUMDAR)	MR. K K DEY MR V K BAROOAH	
4	<a href="#">Crl.Pet./1251/2024</a>	CHIRANJEEB SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
5	<a href="#">Crl.Pet./1349/2024</a> FIXED	MOHAMMAD TAHZEEB <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR S Z AHMED MR J SINGH	PP, ASSAM
6	<a href="#">Crl.Pet./1398/2024</a>	KHARGESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. H GOSWAMI	PP, ASSAM
7	<a href="#">Crl.Pet./1399/2024</a>	SURESH AGARWAL <b>Versus</b> BHANJANLAL SHARMA	MR. T R SARMA	
8	<a href="#">Crl.Pet./1400/2024</a>	DR. RAJIB KUMAR MOHOTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
9	<a href="#">Crl.Pet./1401/2024</a>	BIRAJ SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SAHU MR N BARUAH	PP, ASSAM

10	<a href="#">Crl.Pet./1402/2024</a>	DIPJYOTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. S K ZAMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b>ADMISSION</b>				
11	<a href="#">Crl.Pet./949/2024</a> PART-HEARD, LCR 2 FILES	MAJAN MIA @ APTAR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. M H RAJBARBHUIYAN (R-2) MRS. R CHETRI (R-2) PP, ASSAM
12	<a href="#">Crl.Pet./1343/2023</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR <b>Versus</b> GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
13	<a href="#">Crl.Pet./306/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	PRIYANKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
14	<a href="#">Crl.A./352/2024</a> B/O	SAMSUL HOQUE AND ORS <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR M HASSAN MR. A DAS	SC, CBI
15	<a href="#">Crl.A./387/2024</a>	PHANINDRA NATH @ BHUJEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1121/2024</a> <b>in</b> Crl.A./387/2024	PHANINDRA NATH @ BHUJEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
16	<a href="#">Crl.A./388/2024</a>	RANJIT KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R KALITA MS. C BARMAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1122/2024</a> <b>in</b> Crl.A./388/2024	RANJIT KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R KALITA MS. C BARMAN	PP, ASSAM
17	<a href="#">Crl.A./389/2024</a>	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1126/2024</a> <b>in</b> Crl.A./389/2024	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
18	<a href="#">Crl.Rev.P./443/2024</a> FIXED	ABDUL SATTAR <b>Versus</b> THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
19	<a href="#">Crl.Pet./848/2024</a> FIXED	CANARA BANK <b>Versus</b> THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM
20	<a href="#">Crl.Pet./1223/2024</a> FIXED	MAHEBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
21	<a href="#">Bail Appln./2119/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	MD HABIBAR RAHMAN @ MD. HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM

22	<a href="#">Bail Appln./3336/2024</a>	PARTHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
23	<a href="#">Bail Appln./3405/2024</a> WITH OFFICE NOTE, FIXED	ABDUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ORDERS</b>				
24	<a href="#">Crl.Pet./406/2023</a> FIXED	KOUSTUV MITRA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	MR D K BHATTACHARYYA (r-1,2,3) S ACHUMI (r-1,2,3) MS. K BHARALI PP, ASSAM
25	<a href="#">Crl.A./114/2024</a> WITH LCR 4 FILES, OFFICE NOTE, FIXED	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/391/2024</a> <b>in</b> Crl.A./114/2024	MD. NISANUL ISLAM BARBHUIYA @ LISANUL BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
26	<a href="#">Crl.A./135/2024</a> WITH OFFICE NOTE	BIPIN KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K DAS MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
27	<a href="#">I.A.(Crl.)/742/2024</a> WITH LCR 4 FILES, OFFICE NOTE, FIXED <b>in</b> Crl.A./184/2024	RABIYAL HUSSAIN @ RABIYAL SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MS. N NASRIN (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./184/2024</a>	RABIYAL HUSSAIN @ RABIYAL SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
28	<a href="#">Crl.Pet./915/2024</a> B/O	L JAYANANDA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S DAS P J DAS	MR. O P BHATI (R-2) MR T C DAS(R-2) MR. P SARMA(R-2) S. K. GUPTA(R-2) PP, ASSAM
29	<a href="#">I.A.(Crl.)/1119/2024</a> <b>in</b> Crl.Rev.P./10386/2024	PRASANTA KUMAR DAS <b>Versus</b> HARSHA DAS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	
	<b>WITH</b> <a href="#">Crl.Rev.P./10386/2024</a> (Filing Number)	PRASANTA KUMAR DAS <b>Versus</b> HARSHA DAS (F)	MR. N HAQUE	
	<b>WITH</b> <a href="#">I.A.(Crl.)/10390/2024</a> (Filing Number)	PRASANTA KUMAR DAS <b>Versus</b> HARSHA DAS (F)	MR. N HAQUE	
30	<a href="#">I.A.(Crl.)/1120/2024</a> <b>in</b> Crl.Rev.P./10480/2024	CHOU DHURY TOFAYEL AHMED <b>Versus</b> SHAHIDA KHATUN AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.Rev.P./10480/2024</a> (Filing Number)	CHOU DHURY TOFAYEL AHMED <b>Versus</b> SHAHIDA KHATUN AND ANR (A)	MD. A HUSSAIN	

31	<a href="#">I.A.(CrI.)/1123/2024</a> in CrI.Rev.P./9838/2024	HRIDOY JYOTI MAHANTA <b>Versus</b> BARNALI DEKA	MR R SENSUA G KAUSHIK R A LAHKAR	
	<b>WITH</b> <a href="#">CrI.Rev.P./9838/2024</a> (Filing Number)	HRIDOY JYOTI MAHANTA <b>Versus</b> BARNALI DEKA (B)	MR R SENSUA	
32	<a href="#">CrI.Pet./1272/2024</a> FIXED	SONMONI DUTTA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
33	<a href="#">CrI.Pet./1324/2024</a> FIXED	DIBYADHAR PHUKON <b>Versus</b> STATE OF ASSAM AND ANR	MS. A K CHOPHI	PP, ASSAM
<b>HEARING</b>				
34	<a href="#">CrI.A./133/2012</a> WITH LCR 1 BUNDLE, P.B.-3 VOL.	RUPA KUMAR GOGOI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR.A K CHOUDHURY MR.P P DUTTA MR.S DUTTA MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE MS.T TALUKDAR	MR.A C BURAGOHAIN SC, CBI
35	<a href="#">I.A.(CrI.)/440/2022</a> WITH LCR 3 FILES in CrI.A./186/2022	PINKU KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MS. M BARMAN PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./186/2022</a>	PINKU KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MS. M BARMAN PP, ASSAM
36	<a href="#">CrI.A./197/2023</a> WITH LCR 2 FILES	SARAT BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J KALITA	MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MS T J SAHEWALLA (r-2) PP, ASSAM
37	<a href="#">CrI.Rev.P./306/2023</a> WITH LCR 2 FILES(SCANNED COPY)	BHABEN HALOI <b>Versus</b> JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY
38	<a href="#">I.A.(CrI.)/331/2023</a> WITH LCR 5 FILES, FIXED in CrI.A./140/2023	AMIR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./140/2023</a>	AMIR ALI @ DHOLA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	MD. S ALOM (R-2) MR. M S ALAM (R-2) MR S J SHAMIM (R-2) PP, ASSAM
39	<a href="#">CrI.Pet./632/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ABDUS SALAM MIAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MD S HOQUE (R-2) MR. M DEKA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024

9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Thursday,21st November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3139/2024</a>	MAKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>BAIL HEARING</b>				
2	<a href="#">AB/1840/2024</a> FIXED	SANJU KUMAR CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
3	<a href="#">AB/2701/2024</a> FIXED	AL SHAHID AHMED @ AL SAYEED AHMED @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR. A U CHOUDHURY (INFORMANT) MR S ISLAM(INFORMANT) MS. A KAUSHAR(INFORMANT) PP, ASSAM
<b>HEARING</b>				
4	<a href="#">Crl.A./424/2023</a> 1 Y 1 M 18 D :PART-HEARD, LCR 3 FILES <b>WITH</b> <a href="#">I.A.(Crl.)/1115/2023</a> <b>in</b> Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.  ABU SIDDIQUE @ CHUTTU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN  MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM  PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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9)	MR B K KAR	12-11-2024	To	23-11-2024



10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
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24)	MR. P MAHANTA	21-11-2024	To	21-11-2024



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BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/4476/2015</a> BY SLIP	PRASANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.K OJHA	MR.C BARUAHR2 and3 GA, ASSAM(R1) SC, APSC MR R DHAR SC, WPT & BC
2	<a href="#">WP(C)/6368/2021</a> BY SLIP	FIRDUJA BEGUM <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
<b>MOTION (BA)</b>				
3	<a href="#">Bail Appln./3501/2024</a>	INTAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>HEARING</b>				
4	<a href="#">WP(C)/27/2015</a> PART-HEARD	DIPEN HAZARIKA <b>Versus</b> STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
5	<a href="#">WP(C)/8442/2019</a> BY SLIP	UTPALA SAHU SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 21/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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**[ For Thursday,21st November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">WP(C)/4538/2023</a> AT 2:00 PM	SUMIT PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)
<b>ADMISSION</b>				
2	<a href="#">WP(C)/2166/2020</a> FIXED	NO. G /5018840X EX RFN/GD DURGA BAHADUR PRADHAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
3	<a href="#">WP(C)/6550/2021</a> B/O	TAPAN CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL	SC, PWD ROAD MR. C S HAZARIKA (SC, PERSONAL (B)) SC, AG SC, PWD SC, FINANCE
4	<a href="#">WP(C)/5743/2022</a> B/O	SABEN BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
5	<a href="#">WP(C)/7710/2022</a> FIXED	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
6	<a href="#">WP(C)/7806/2022</a> B/O	ABDUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
7	<a href="#">WP(C)/1085/2023</a> B/O	SUKURAM RABHA @ SUK RAM RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.

8	<a href="#">WP(C)/2159/2024</a> B/O	MAHMUDA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, AG MR. A R SIKDAR (R-8) MR. S I TALUKDAR (R-8) SC, FINANCE
<b>ORDERS</b>				
9	<a href="#">Cont.Cas(C)/247/2024</a> B/O	SASHI SAIKIA <b>Versus</b> DR. J. B. EKKA, IAS AND 4 ORS.	MR MINTU SAIKIA MS R DUTTA	MR. K KONWAR (r-1) MS. N BORAH (R-1) MR. D NATH (R-2) MR S DUTTA (R-1) O ASSUMI (R-2) MS. M SHARMA (R-2)
10	<a href="#">Cont.Cas(C)/413/2024</a> B/O	HAJERA KHATUN <b>Versus</b> JAY SHIVANI	MR J ISLAM MR. A. HUSSAIN	MR. K KONWAR MS. N BORAH MR S DUTTA
11	<a href="#">WP(C)/5101/2024</a> B/O	SRABONI GHOSH <b>Versus</b> THE HAILAKANDI MUNICIPAL BOARD AND 4 ORS	MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM
<b>HEARING</b>				
12	<a href="#">WP(C)/7982/2015</a>	DR. KISHOR KR. DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
13	<a href="#">WP(C)/6831/2016</a>	JOHN JACOB and 34 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.U K NAIR MS.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII MS.P BORGHAIN	MRS. A GAYAN ASSTT.S.G.I.
14	<a href="#">WP(C)/7194/2017</a> B/O	BHARAT CH. BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, BTC SC, HEALTH
<b>WITH</b>				
15	<a href="#">WP(C)/703/2018</a>	JUNAS DAIMARI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, BTC SC, HEALTH
16	<a href="#">I.A.(Civil)/1787/2018</a> in WP(C)/3566/2017	SRI MALLAIAH MARAIAH NAYAK <b>Versus</b> FOOD CORPORATION OF INDIA AND 4 ORS.	MR. A D GUPTA MR. B DAS MR. R SARKAR	MR. P K ROY
<b>WITH</b>				
	<a href="#">WP(C)/3566/2017</a>	MALLAIAH MARAIAH NAYAK <b>Versus</b> FOOD CORPIRATION OF INDIA and 4 ORS.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR. P K ROY MR. S K CHAKRABORTY ASSTT.S.G.I. MS.R DEVI SC, F C I
<b>WITH</b>				
	<a href="#">I.A.(Civil)/578/2018</a> in WP(C)/3566/2017	MALLAIAH MARAIAH NAYAK <b>Versus</b> FOOD CORPORATION OF INDIA AND 4 ORS	MR A DASGUPTA MS. B DAS MR. R SARKAR MR. B DAS	MR. P K ROY SC, F C I
17	<a href="#">WP(C)/3270/2018</a>	SMTI. BHARATI PANTATI GUWALA @ BHARATI GUWALA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR L RABHA MR. B SARMAH MR. S BARMAN	MS. B SARMA SC, C G S C
18	<a href="#">WP(C)/4979/2018</a>	AAMIR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J SINGH MR. N J KHATANIAR MR. K K HANDIQUE MS. S SARMA MS. L DAS	SC, HEALTH

19	<a href="#">WP(C)/5024/2018</a>	SANOWAR ALI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. A SARMAH MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S BORTHAKUR (R-4,5,6,7,8,9,10,12,15,16) MS. S KAKATI (R-4,5,6,7,8,9,10,12,15,16) SC, REVENUE
20	<a href="#">WP(C)/5308/2018</a>	MAGONJOY THAOSEN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM
21	<a href="#">WP(C)/7410/2018</a>	AMBRIK KANT BASUMATARY AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. B PHUKAN	GA, ASSAM MR P NAYAK (SC, FINANCE)
22	<b>WITH</b> <a href="#">WP(C)/6545/2014</a>	JUNE NATH and 1339 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR.D K MISHRA MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MS.M BHUYAN	GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/2600/2017</a> <b>in</b> <a href="#">WP(C)/6545/2014</a>	JUNE NATH and 1339 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN	GA, ASSAM SC, FINANCE
23	<b>WITH</b> <a href="#">WP(C)/6394/2015</a>	PRADYUT GOGOI and 49 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN MS.B PHUKAN MS.M BHUYAN	GA, ASSAM SC, FINANCE
24	<a href="#">WP(C)/7499/2018</a> FIXED	DINESH CH. SARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. B P BORAH MR P J DUTTA	MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO.
25	<a href="#">WP(C)/1506/2021</a>	HITEN PATHAK <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE HEALTH AND FAMILY WELFARE DEPTT AND 2 ORS	MR. U K NAIR MR. M P SARMA	SC, HEALTH
26	<a href="#">WP(C)/554/2023</a> B/O	HAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R-2,3) SC, GHC
27	<a href="#">WP(C)/1350/2023</a>	DHRUBAJYOTI DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
8)	MR A R BHUYAN	11-11-2024	To	29-11-2024
9)	MR B K KAR	12-11-2024	To	23-11-2024
10)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
11)	MS B CHOUDHURY	13-11-2024	To	27-11-2024

12)	MR. R K BHATRA	12-11-2024	To	24-11-2024
13)	MR. R P SINGH	14-11-2024	To	06-12-2024
14)	MR M Z AHMED	13-11-2024	To	24-11-2024
15)	MR. S SARMA	19-11-2024	To	22-11-2024
16)	MR. O P BHATI	17-11-2024	To	30-11-2024
17)	MR. P P DAS	15-11-2024	To	25-11-2024
18)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
19)	MRS. A GAYAN	19-11-2024	To	22-11-2024
20)	MR B P BORAH	20-11-2024	To	23-11-2024
21)	MR. K P PATHAK	19-11-2024	To	26-11-2024
22)	MR. R ISLAM	19-11-2024	To	30-11-2024
23)	MR. K N CHOUDHURY	20-11-2024	To	24-11-2024
24)	MR. P MAHANTA	21-11-2024	To	21-11-2024